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Title: Introduction of the Consumer Protection (Amendment) Bill, 2010

(Amendment of section 2, etc.).

SHRI ANANDRAO ADSUL (AMRAVATI): I beg to move for leave to introduce a Bill further to amend the Consumer Protection Act, 1986.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Consumer Protection Act, 1986."

The motion was adopted.

SHRI ANANDRAO ADSUL: I introduce** the Bill.